

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1693
ANSWERED ON:30.11.2009
DISTRIBUTION OF LAND TO SCS/STS
Natarajan Shri P.R.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of Scheduled Castes/Scheduled Tribes (SCs/STs) and SC (Arunthathiar) population recorded during the last three years and the current year, State-wise, and

(b) the details of land distributed to them under Land Reforms Commission Act and the number of persons benefited therefrom during the said period, State-wise ?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) The Office of the Registrar General, India, conducts decennial census. The last such Census was conducted in 2001. As the next Census is due only in 2011, the population details for the last three years and the current year, cannot ascertained through the census process.

(b) Distribution of ceiling surplus land is monitored by the Ministry of Rural Development, Department of Land Reforms through Quarterly Progress Report. Based on the information received by them from the States/Union Territories, distribution of such lands to Scheduled Castes and Scheduled Tribes as per Quarterly Progress Report, as on 31.3.2007, 31.3.2008 and 31.3.2009 is indicated in Annexure.